

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Axis Bank Ltd
Vs
Balsara Engineering Products Ltd

MAIN PETITION NUMBER : CP(IB)/61(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA(IBC)/346(CHE)2024

ORDER

Present: Ld. Sr Counsel Shri. Arvinth Pandian assisted by Ms. Komal Abrol along with Counsel Ms. Lakshana Viravalli for the Applicant.

Ld. Sr Counsel Shri. S R Rajagopal for the Respondent No. 3.

Ld. Counsel Shri. T. Ravichandran for Respondent No. 1 /
Liquidator.

Arguments on the application heard.

Ld. Counsel for the parties are directed to file written synopsis of arguments giving the relevant case laws.

Registry is directed to place the complete file by calling from the records.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)